GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

STARRED QUESTION NO. 200 TO BE ANSWERED ON 24.12.2018

WORKERS/LABOURERS RENDERED UNEMPLOYED

*200. SHRI RAHUL SHEWALE: SHRI BHARTRUHARI MAHTAB:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that a number of workers/labourers have become unemployed on account of closure or becoming sick of industries/factories/establishments, retrenchment or permanent disability across the country during each of the last three years and the current year and if so, the details thereof, State/UT-wise;
- (b) whether the Government has provided unemployment allowance or any sort of relief to such workers/labourers during the said period, if so, the details thereof, State/UT-wise and if not, the reasons therefor:
- (c) the details of the schemes/programmes being implemented by the Government to provide employment to such workers/labourers or revive the closed/ sick industries/factories/establishments across the country along with the number of such workers/labourers benefited therein during the said period; and
- (d) the other steps taken by the Government in this direction?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 200 FOR ANSWER ON 24.12.2018 REGARDING WORKERS/LABOURERS RENDERED UNEMPLOYED BY SHRI RAHUL SHEWALE AND SHRI BHARTRUHARI MAHTAB.

- (a): Labour Bureau collects & compiles statistics on Closure and Retrenchment by Industrial Establishments based on the voluntary returns received every month from the Labour Departments of the States and the Regional Labour Commissioner (Central) under the Industrial Disputes Act, 1947. The State/UT-wise information of Closure and Retrenchment or the years 2015 to 2018 based on the returns/clarifications received in the Labour Bureau till 30th November, 2018 is at Annexure-I &II.
- (b) to (d): The Government is implementing Counselling, Retraining & Redeployment (CRR) Scheme as a social safety net to provide opportunities of self / wage employment to the employees (or dependents) of Central Public Sector Enterprises (CPSEs) separated under VRS/VSS or retrenched due to closure/ restructuring of CPSEs. CRR aims to reorient VRS/VSS optees/ dependents through short duration skill development training to enable them to adjust in the new environment and adopt new avocations after their separation from the CPSEs. CRR scheme is being implemented in collaboration with National Skill Development Corporation (NSDC) under Ministry of Skill Development & Entrepreneurship.

State/UT-wise number of Permanent Closures & Workers affected during the last 3 years and the current year till 30.11.2018 (Provisional)

(Source: Labour Bureau)

		or the Year 2018				
STATE / UNION TERRITORY	Central Sphere		State Sphere			
	Number of	Number of Workers	Number of	Number of Workers		
	Units	Affected	Units	Affected		
Rajasthan	Nil	Nil	1	118		
Telangana	Nil	Nil	1	184		
Uttarakhand	Nil	Nil	1	8		
TOTAL:	Nil	Nil	3	310		
For the Year 2017						
STATE / UNION TERRITORY		ral Sphere		te Sphere		
	Number of	Number of Workers		Number of Workers		
	Units	Affected	Units	Affected		
Assam	Nil	Nil	1	109		
Haryana	Nil	Nil	1	145		
Kerala	Nil	Nil	1	5		
Madhya Pradesh	1	547	Nil	Nil		
Odisha	1	429	Nil	Nil		
Telangana	Nil	Nil	4	1003		
Tripura	Nil	Nil	5	29		
Uttar Pradesh	Nil	Nil	4	234		
Uttarakhand	Nil	Nil	2	188		
TOTAL:	2	976	18	1713		
	F	or the Year 2016				
STATE / UNION TERRITORY Central Sphere State Sphere						
	Number of Units	Number of	Number of Units	Number of Workers		
		Workers		Affected		
		Affected				
Himachal Pradesh	Nil	Nil	3	204		
Odisha	Nil	Nil	2	943		
Tripura	Nil	Nil	14	566		
Uttar Pradesh	Nil	Nil	6	345		
Uttarakhand	Nil	Nil	1	21		
TOTAL:	Nil	Nil	26	2079		
For the Year 2015						
STATE / UNION TERRITORY	Central Sphere		State Sphere			
	Number of Units	Number of	Number of Units	Number of Workers		
		Workers		Affected		
		Affected		200		
Andhra Pradesh	Nil	Nil	1	260		
Chhattisgarh	1	153	Nil	Nil		
Goa	Nil	Nil	2	44		
Himachal Pradesh	Nil	Nil	1	90		
Karnataka	Nil	Nil	1	96		
Maharashtra	1	12	Nil	Nil		
Odisha	Nil	Nil	1	36		
Tripura	Nil	Nil	9	687		
Uttar Pradesh	Nil	Nil	4	118		
TOTAL:	2	165	19	1331		

ANNEXURE-II

State/UT-wise number of Retrenchments & Workers affected during the last 3 years and the current year till 30.11.2018 (Provisional)

(Source: Labour Bureau)

	(Source: Labour Bureau)				
		For the Year 2018			
STATE / UNION TERRITORY	Central Sphere		State Sphere		
	Number of	Number of Workers	Number of	Number of Workers	
	Units	Affected	Units	Affected	
Karnataka	Nil	Nil	1	9	
TOTAL:	Nil	Nil	1	9	
		For the Year 2017			
STATE / UNION TERRITORY	Central Sphere		State Sphere		
	Number of	Number of Workers	Number of	Number of Workers	
	Units	Affected	Units	Affected	
Himachal Pradesh	Nil	Nil	1	36	
Uttar Pradesh	Nil	Nil	2	50	
TOTAL:	Nil	Nil	3	86	
	F	or the Year 2016			
STATE / UNION TERRITORY	Central Sphere		State Sphere		
	Number of Units	Number of	Number of Units	Number of Workers	
		Workers		Affected	
		Affected			
Himachal Pradesh	Nil	Nil	1	5	
Maharashtra	2	66	Nil	Nil	
Odisha	1	3559	Nil	Nil	
Telangana	Nil	Nil	1	15	
TOTAL:	3	3625	2	20	
	F	or the Year 2015			
STATE / UNION TERRITORY	Central Sphere		State Sphere		
	Number of Units	Number of	Number of Units	Number of Workers	
		Workers		Affected	
		Affected			
Kerala	Nil	Nil	1	24	
Odisha	10	422	Nil	Nil	
Rajasthan	1	87	Nil	Nil	
TOTAL:	11	509	1	24	
